

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'SMC-2', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.6138/Del/2019  
Assessment Year: 2015-16

|  |           |  |
|--|-----------|--|
| <b>Archana Agarwal<br/>RDC-116, Near Mela Plaza<br/>Hotel, Raj Nagar, Ghaziabad<br/>PAN No. ACBPA6440P</b> | <b>Vs</b> | <b>DCIT<br/>Circle-1<br/>Ghaziabad</b> |
| <b>(APPELLANT)</b>   |           | <b>(RESPONDENT)</b>                    |

|               |                             |
|---------------|-----------------------------|
| Appellant by  | None                        |
| Respondent by | Sh. Sanjay Kumar, Addl. CIT |

|                        |            |
|------------------------|------------|
| Date of hearing:       | 25/01/2021 |
| Date of Pronouncement: | 25/01/2021 |

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal filed by the assessee preferred against the order of CIT(A), Ghaziabad dated 23.04.2019 pertaining to A.Y.2015-16.

2. At the very outset the counsel for the assessee drew our attention to the letter filed by which the assessee sought

permission to withdraw the appeal as the appellant has decided to settle the dispute under the Vivaad Se Vishwas Scheme, 2020.

3. On such concession appeal is dismissed as withdrawn. However, liberty is given to the appellant to approach the Tribunal for the revival of the appeal if for some technical reason the dispute could not be settled under the Vivaad Se Vishwas Scheme, 2020.

4. On such concession the appeal is dismissed.

5. Decision announced in the open court in the presence of both the representatives on 25.01.2021.

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

\*NEHA\*

Date:- .01.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI

|  |            |
|--|------------|
| Date of dictation  | 25.01.2021 |
| Date on which the typed draft is placed before the dictating Member                  | 25.01.2021 |
| Date on which the typed draft is placed before the Other member                      | 25.01.2021 |
| Date on which the approved draft comes to the Sr.PS/PS                               | 25.01.2021 |
| Date on which the fair order is placed before the Dictating Member for Pronouncement | 25.01.2021 |
| Date on which the fair order comes back to the Sr. PS/ PS                            | 25.01.2021 |
| Date on which the final order is uploaded on the website of ITAT                     | 25.01.2021 |
| Date on which the file goes to the Bench Clerk                                       | 25.01.2021 |
| Date on which file goes to the Head Clerk.   |            |
| The date on which file goes to the Assistant Registrar for signature on the order    |            |
| Date of dispatch of the Order  |            |